

**Court-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 142 of 2013 & I.A. No. 207 of 2013**

**Dated : 18 th December, 2013**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**M/s. Mawana Sugar Ltd. .... Appellant (s)**

**Versus**

**Punjab State Electricity Regulatory  
Commission & Anr. .... Respondent (s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.  
Ms. Shikha Ohri  
Mr. Ruth Alwin

Counsel for the Respondent (s) : Mr. Anand K. Ganesan  
Mr. Sakesh Kumar for R-1  
Ms. Anushree Bernard

**ORDER**

Heard Mr. Sanjay Sen, Learned Senior Advocate for the appellant.

Post the matter for further hearing on 16<sup>th</sup> January, 2014.

In the meantime, the parties are directed to file their respective written submissions after serving copy on the other side.

**(Justice Surendra Kumar)**  
**Judicial Member**

rkt

**(Rakesh Nath)**  
**Technical Member**

